

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †644
ANSWERED ON 22.07.2021

POLLUTION IN YAMUNA RIVER

†644. SHRI RAMSHIROMANI VERMA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the measures being undertaken by the Government to check increasing level of pollution in river Yamuna; and
- (b) the deadline to complete pending projects related to river Yamuna?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI AND TRIBAL AFFAIRS

(SHRI BISHWESWAR TUDU)

(a) It is the responsibility of States/Union Territories (UTs) and local bodies to ensure required treatment of sewage and industrial effluent, before discharge into recipient water bodies, including rivers, for prevention & control of pollution therein. This Ministry has been supplementing the efforts of the States/UTs by providing financial and technical assistance in abatement of pollution in identified stretches of rivers (river Ganga and its tributaries), through the Namami Gange Programme.

Presently, Government of India, under Namami Gange Programme, has sanctioned 24 projects costing Rs.4355 crore for abatement of pollution in river Yamuna, a major tributary of river Ganga for creation of sewage treatment capacity of 1862 MLD and other associated sewage infrastructure. These projects are in Himachal Pradesh (01 project), Haryana (02 projects), Delhi (13 projects) and Uttar Pradesh (8 projects). Five projects have been completed so far (two projects in Haryana, two projects in Delhi and one project in Uttar Pradesh).

(b) The cleaning of rivers is a continuous process and this Ministry is supplementing the efforts of the States for checking the rising level of pollution of river Yamuna, a tributary of river Ganga, by providing financial assistance to States. The aforementioned projects are in different stages of planning/construction/tendering. Close monitoring is being done to ensure timely completion.
